

HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIV-24/2021- 15311, Dated: 14.12.2021

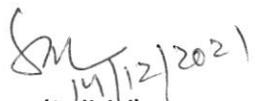
NOTICE OF TENDER FOR COMPREHENSIVE ANNUAL MAINTENANCE CONTRACT FOR 1688 NUMBERS OF ACER DESKTOP COMPUTERS SUPPLIED TO THE DISTRICT AND SUBORDINATE COURTS ACROSS THE STATE UNDER ECOURTS PROJECT

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <http://tendersodisha.gov.in> in two bid format to be received through online mode only CAMC of ACER Desktop computers supplied to the District and Subordinate Courts across the state under eCourts Project.

Sl. No.	Name of the work	CAMC of 1688 numbers of ACER Desktop computers supplied to the District and Subordinate Courts across the state under eCourts Project
1	Date of availability of the bid document on the portal	14.12.2021
2	Last Date and Time for downloading of bids in the portal	05.01.2022 till 06.00 PM
3	Last Date and Time for uploading of bids	05.01.2022 till 06.00 PM
4	Date and Time for opening of Technical Bids	06.01.2022 at 11.30 AM
5	Tender Cost	Rs.5000/- (Five Thousand), non-refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal <http://tendersodisha.gov.in> .

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.


Registrar (Judicial)
Orissa High Court, Cuttack